

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE T.V. ANILKUMAR

TUESDAY, THE 21ST DAY OF APRIL, 2020 /1ST VAISAKHA,
1942

BAIL APPL.NO. TMP 93 of 2020

CRIME NO 243/2020 OF KALAMASSERY POLICE STATION,
ERNAKULAM DISTRICT

PETITIONER/ACCUSED 1 & 2:

1. ABDUL RAHIM, AGED 46 YEARS,
S/O SULAIMAN, THOPPIL HOUSE,
PALLILAM KARA, HMT COLONY POST,
KALAMASSERY, ERNAKULAM DISTRICT.
2. SHRI. ABDUL SALAM, AGED 53 YEARS,
S/O SULAIMAN, THOPPIL HOUSE,
PALLILAM KARA, HMT COLONY POST,
KALAMASSERY, ERNAKULAM DISTRICT.

BY ADVS. SRI. MOHAMMED SABAH,
SMT. SAIPOOJA

RESPONDENTS/COMPLAINANT:

1. STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, COCHIN - 682 031.
2. THE STATION HOUSE OFFICER,
KALAMASSERY POLICE STATION,
ERNAKULAM DISTRICT, Pin-682034.

BY PUBLIC PROSECUTOR SRI.C.N.PRABHAKARAN

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A. (TMP)No.93 of 2020

:-2-:

Dated this the 21st day of April, 2020

O R D E R

Learned counsel for the accused submits that this matter in the supplementary list was duplicated in today's list before another Single Bench sitting in bail matters and therefore he is not pressing this bail application. Hence, this bail application is dismissed as not pressed. Inform the Registry to exclude this item from the published list.

All pending interlocutory applications are closed.

**T.V.ANILKUMAR
JUDGE**

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